



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



S. K. Gupta
Secretary Incharge
Tel : 23220018

D.O. No.102-5/2016-NSL-II
Dated: 8th September, 2017

Dear Madam,

The Department of Telecommunication (DoT), vide its letter F. No. 20-507/2016-AS-I dated 11th July, 2016 has requested TRAI to issue recommendations for Access Service authorization for category 'B' license with districts of a State as a service area for Virtual Network Operators(VNOs).

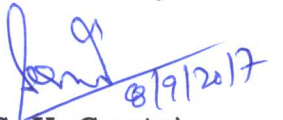
2. A Consultation Paper on 'Introduction of UL (VNO) for Access Service authorization for category B license with districts of a State as a service area' was issued on 20th March, 2017, seeking the comments / counter comments of the stakeholders. In response, the Authority received 15 comments and 02 counter comments from stakeholders. Open House Discussion (OHD) was conducted at Pune on 6th July, 2017 with the stakeholders.

3. After analyzing various issues involved and also considering the comments received from stakeholders in their written responses and during the OHD, in-house analysis & research the Authority has finalised the recommendations on **"Introduction of UL (VNO) for Access Service authorization for category 'B' license with districts of a State as a service area"**. The same is enclosed herewith.

4. In keeping with practice, a copy of this letter, along with the recommendations, is being placed on the website of TRAI //www.trai.gov.in/.

With warm regards

Yours sincerely,


(S. K. Gupta)

Ms. Aruna Sundrarajan
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